

S.K.M. Real Infra Limited

Information Memorandum

IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Regulation 36 (2)(d) - a list of creditors containing the names of creditors, the amounts claimed by them, the amount of their claims admitted and the security interest, if any, in respect of such claims.

2. List of claims submitted by Unsecured Financial Creditor

(Amount in Rs.)

Name of the Creditor	Claim Submitted as per Form 'C'	Amount of claim admitted after verification of documents	Amount of claim rejected after verification of documents	Amount of Claim under verification not yet admitted	Remarks
Landmarc Leisure Corporation Limited	63,76,70,761	55,70,69,651	-	8,06,01,110	Claim admitted
Total Financial Claims	63,76,70,761	55,70,69,651	-	8,06,01,110	